

Dr. Aditi Choudhary
D.H.J.S
Director (Academics)/
Chairperson (Officiating)



DELHI JUDICIAL ACADEMY
(High Court of Delhi)
Sector-14, Dwarka, New Delhi-110078
011-20892191, 011-28036502 (O)
011-28036687 (Fax)
Email: dja@jmic.in

DJA/Trg./DHJS/PSGB/1609/2022/4062

07th October 2022

To

1. The Ld. Principal District & Sessions Judge, Central, HQs, THC
2. The Ld. Principal District & Sessions Judge, East, KKD
3. The Ld. Principal District & Sessions Judge, South, Saket
4. The Ld. Principal District & Sessions Judge, North-West, Rohini
5. The Ld. Principal District & Sessions Judge, New Delhi, PHC
6. The Ld. Principal District & Sessions Judge, North-East, KKD
7. The Ld. Principal District & Sessions Judge, South-East, Saket
8. The Ld. Principal District & Sessions Judge, North, Rohini
9. The Ld. Principal District & Sessions Judge, West, THC
10. The Ld. Principal District & Sessions Judge, South-West, Dwarka
11. The Ld. Principal District & Sessions Judge, Shahdara, KKD
12. The Ld. Principal District & Sessions-cum-Special Judge (PC Act) (CBI), RACC

Sub.: Refresher Program on Disposal of Criminal Cases by Resorting to Triple Method of Plea Bargaining, Compounding and Probation, in Compliance of the Directions of Hon'ble Supreme Court vide order dated 14.09.2022 In Re: Policy Strategy for Grant of Bail W.P. (Crl.) No. 4/2021

Respected Sir/Madam,

It is to humbly inform in reference to the captioned subject that the Delhi Judicial Academy is conducting a 'Refresher Program on Disposal of Criminal Cases by Resorting to Triple Method of Plea Bargaining, Compounding and Probation in Compliance of directions of Hon'ble Supreme Court In Re: Policy Strategy for Grant of Bail' through Online mode using CISCO WebEx Platform, each for DHJS and DJS Officers identified as Pilot Courts, from 10th to 13th October 2022, after Court hours.

The nomination lists of DHJS and DJS officers for the aforesaid programmes are enclosed as Annexure 'A' and 'B' respectively.

It is requested that nominated Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid programme through your good office.

In case an Officer requires exemption from attending the programme, he/she may move their application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on urgent basis, an intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge. In case the nominated officer is transferred, the successor Judge shall stand nominated for the program automatically.

With regards,

Yours faithfully,

Aditi Choudhary
(Dr. Aditi Choudhary)

Incl.: As above

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)
TIS HAZARI COURT, DELHI

No. 77429-441/JOTP/Gaz./2022

Dated, Delhi the 10 OCT 2022

As directed copy of letter bearing No. DJA/Trg./DHJS/PSGB/109/2022/4062 dated 07th October, 2022 received from the Ld. Director (Academics), Delhi Judicial Academy, Dwarka, New Delhi (through e-mail) forwarded for information and necessary action to :-

1. The Concerned Judicial Officers of Central District, Tis Hazari Court, Delhi (as per list attached herewith as Annexure 'A' and 'B').
2. The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
3. The Branch In-charge, Facilitation Centre, Tis Hazari Court, Delhi.
4. The Branch in-charge Library, Tis Hazari Courts, Delhi.
5. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
6. The LAYERS for uploading the same.
7. The Branch In-charge Pool Car, Tis Hazari Courts, Delhi.
8. THE CMM central, THC

Kaveri Beweja
(Kaveri Beweja)

District Judge (Commercial Court)-07
Officer In-charge Judicial Branch, Central
for Principal District & Sessions Judge(HQs)
Tis Hazari Court, Delhi.

Annexure 'A'

Refresher Programme on Disposal of Criminal Cases by Resorting to Triple Method of
Plea Bargaining, Compounding and Probation in Compliance of directions of Hon'ble
Supreme Court In Re: Policy Strategy for Grant of Bail

for
DHJS Officers
from 10.10.2022 to 13.10.2022

	Name of Officer	Present posting	No	Civil/ Police District	Place of Posting
1	Sh. Sanjay Sharma-II	ASJ	3	Central	THC
2	Sh. Sanjeev Kr.Singh	ASJ	3	South	Saket
3	Sh. Pulastya Pramachala	ASJ	3	North-East	KKD
4	Sh. Satish Kumar	ASJ	3	North	Rohini
5	Sh. Sonu Agnihotri	ASJ	3	South-East	Saket
6	Sh. Arun Sukhija	ASJ	3	East	KKD
7	Ms. Shivali Sharma	ASJ	3	West	THC
8	Dr. Jagminder Singh	ASJ	3	South-West	Dwarka
9	Sh. Babru Bhan	ASJ	3	North-West	Rohini
10	Ms. Kiran Bansal	ASJ	4	Shahdara	KKD
11	Sh. Harjyot Singh Bhalla	ASJ	4	New Delhi	PHC

Annexure 'B'

Refresher Programme on Disposal of Criminal Cases by Resorting to Triple Method of
Plea Bargaining, Compounding and Probation in Compliance of directions of Hon'ble
Supreme Court In Re: Policy Strategy for Grant of Bail

for
DJS Officers
from 10.10.2022 to 13.10.2022

S. No.	Name of Officer	Present posting	No	District	Place of Posting
1	Ms. Rajani Ranga	ACMM	1	Central	THC
2	Ms. Sonam Singh-I	ACMM		South-East	Saket
3	Ms. Vidhi Gupta Anand	ACMM	1		Rouse Avenue
4	Ms. Nabeela Wali	ACMM	1	New Delhi	PHC
5	Ms. Saloni Singh	ACMM		East	KKD
6	Sh. Aashish Gupta	ACMM		North-East	KKD
7	Ms. Neeti Suri Mishra	ACMM		North	Rohini
8	Ms. Aakanksha Vyas	ACMM		Shahdara	KKD
9	Sh. Deepak Kumar-I	ACMM		North-West	Rohini
10	Ms. Ruby Neeraj Kumar	ACMM		West	THC
11	Ms. Samiksha Gupta	ACMM		South-West	Dwarka
12	Ms. T. Priyadarshini	ACMM		South	Saket
13	Sh. Siddhant Sihag	MM	2	South-West	Dwarka
14	Sh. Paras Dalal	MM	1	South-West	Dwarka
15	Ms. Tapasya Agarwal	MM	2	North	Rohini
16	Sh. Vinod Joshi	MM	2	East	KKD
17	Sh. Ashyani Panwar	MM	1	South	Saket
18	Sh. Ajeet Narayan	MM	2	Shahdara	KKD
19	Sh. Vipul Sandwar	MM	2	North-East	KKD
20	Sh. Rupinder Singh Dhiman	MM	1	North-East	KKD
21	Ms. Shilpi Singh	MM	2	South	Saket
22	Sh. Anshul Mehta	MM	1	West	THC
23	Ms. Gita	MM	1	Central	THC
24	Ms. Sanya Dalal	MM	1	North-West	Rohini
25	Sh. Akshay Sharma	MM	2	South-East	Saket
26	Sh. Ayush Sharma	MM	2	North-West	Rohini
27	Sh. Apoorv Gupta	MM	2	Central	THC
28	Ms. Chakita Srivastava	MM	1	Shahdara	KKD
29	Sh. Ajay Narwal	MM	1	New Delhi	PHC
30	Sh. Bhavaya Karhail	MM	2	New Delhi	PHC
31	Ms. Devanshi Janmeja	MM	2	West	THC
32	Sh. Arvind Dev	MM	1	East	KKD
33	Sh. Jitender	MM	1	North	Rohini
34	Sh. Ankit Garg	MM	1	South-East	Saket